THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) A meeting of Search-cum-Selection Committee has already been held for deciding the criteria for short listing of the applicants. The selection of Members for the vacancies of 2018 is under process as per the orders and subject to any directions that the Honourable Supreme Court may issue. For the year 2019, CAT has intimated vacancies.

Although the Government is taking expeditious action on the selection process, no time frame can be given as such.

Officers selected by UPSC

†2162. SHRI HARNATH SINGH YADAV: Will the PRIME MINISTER be pleased to state:

- (a) the total number of officers selected by Union Public Service Commission all across the country and the number of officers belonging to general category, Other Backward Classes, Scheduled Castes and Scheduled Tribes among them;
- (b) whether quota of reservation provided in the constitution for the Other Backward Classes, Scheduled castes and Scheduled Tribes has been fully utilised and if so, the details thereof, and
- (c) if not, the reasons for non-selection of officers as per the provisions of reservation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) Union Public Service Commission (UPSC) recommends the candidates on the basis of vacancies reported by various Ministries/Departments/Cadre Controlling Authorities taking into account the vacancies reserved for Scheduled Castes, Scheduled Tribes and Other Backward Classes, as per reservation roster maintained by them. The details of the officers belonging to General category, Other Backward Classes, Scheduled Castes and Scheduled Tribes recommended by the UPSC during the last three years, are given in the Statement.

[†]Original notice of the question was received in Hindi.

Statement

The details of the officers recommended by the UPSC during the last three years

(a) Number of candidates recommended by the UPSC during the last three years through Structured Examination:

Year	Total	SC	ST	OBC	General
2016-17	4612	470	216	1203	2723
2017-18	4829	385	188	1379	2877
2018-19	3890	334	148	1000	2408

(b) Number of candidates recommended by the UPSC during the last three years through — Direct Recruitment by Selection:

Year	Total	SC	ST	OBC	General
2016-17	1123	168	79	375	501
2017-18	1465	199	86	528	652
2018-19	510	81	30	176	223

Guidelines against corrupt and non-performing employees

2163. DR. T. SUBBARAMI REDDY: SHRIMATI AMBIKA SONI:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government has issued guidelines to all departments, banks, Public Sector Undertakings to review service records of employees to weed out corrupt and non-performing employees;
 - (b) if so, the details thereof;
- (c) the number and details of personnel along with the department from which they have been compulsorily retired during the last two months; and
 - (d) the details of provisions made to ensure that the guidelines are not misused?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) The provisions under Fundamental Rules (FR) 56(j), Rule 48 of Central Civil Services (CCS) (Pension)